NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1545/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Cotmac Industrial Trading Pvt. Ltd.

Raj Process Equipments & Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE Adv. Kunal Kanungo For Cooporat Debton 1

2. CS Ritesh Mahejan

For operational creditor (fetitioner)

CP No. 1545/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as Corporate Debtor are present.

For the Corporate Debtor's Counsel having come forward to settle this issue with the Petitioner herein, at their request, list this matter on 05.01.2018 for reporting settlement.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)